## GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:1148
ANSWERED ON:28.11.2011
SINGLE WINDOW CLEARANCE SYSTEM
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## Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government proposes to start single window system for speedy clearance of environmental projects;
- (b) if so, the details thereof;
- (c) whether the Government proposes to set up an independent administrative and control machinery in this regard;
- (d) if so, the details thereof; and
- (e) the steps taken/being taken by the Government in this regard?

## **Answer**

## MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) & (b) Since the gazetting of the Coastal Regulation Zone (CRZ) Notification, 2011 on 6th January, 2011, single clearance letter is issued for developmental projects appraised under this Notification and under the Environmental Impact Assessment (EIA) Notification, 2006 through which a single window system has, in effect, put in place.
- (c) to (e) There is no proposal to establish independent and administrative machinery for single window clearances, as on date.